

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-69/2004/8213/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Roushan Ara Rahman
District & Sessions Judge,
Karimganj.

Dated Guwahati, the ^{12th} 12 September, 2023.

Sub:- **Extension of Commuted Leave.**

Ref:- Your E-mail, dtd. 07.09.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **extension of commuted leave from 14.09.2023 to 22.09.2023**, (sufficing 23.09.2023 to 25.09.2023) **alongwith station leave permission, from 14.09.2023 till the morning of 26.09.2023**. Further, the Additional District & Sessions Judge, (F.T.C), Karimganj, and in her absence the next seniormost Judicial Officer available at the station will remain in-charge of your court and office till you resume duty.

Yours faithfully,


JT. REGISTRAR(VIGILANCE)

Memo NO. HC.VII-69/2004/8214-8215/A, dated , 12-09-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR(VIGILANCE)
